

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2158  
ANSWERED ON:07.12.2005  
AMENDMENT IN IMCC AND HCC ACTS  
Yadav Shri Sita Ram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

to the reply given to Unstarred Question No. 383 on March 2, 2005 regarding Introduction of Amendment Bills and state:

(a) whether the Government has finalised the proposal to amend the Indian Medicines Central Council Act, 1970 and Homoeopathy Central Council Act, 1973 ;

(b) if so, whether the Bill is likely to be introduced in this regard during the current session of the Parliament ; and

(c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (c) : The IMCC (Amendment) Bill, 2005 and the HCC (Amendment) Bill, 2005 have been introduced in the Rajya Sabha on 23.3.2005 and were referred to the Department Related Parliamentary Standing Committee (DRPSC). The Department Related Parliamentary Standing Committee has given its recommendations and the Deptt. of AYUSH in the Ministry of Health & Family Welfare is firming up its views on the recommendations of the DRPSC.